Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

## Annexure-2

Name of the corporate debtor: M/S. Jaydev Constructions Private Limited; Date of commencement of liquidation: 08/01/2020; List of stakeholders as on: 30/09/2020

List of unsecured financial creditors

## (Amount in ₹)

| Ī | Sl. No. | Name of creditor  | Identification No | Details of claim received |                   | Details of claim admitted |                 |   |  | Amount         |                 | Amoun                                  |         |   |
|---|---------|---|-------------------|---------------------------|-------------------|---------------------------|-----------------|---|--|----------------|-----------------|--|---------|---|
|   |         |   |                   | Date of receipt           | Amount<br>claimed | Amount of claim admitted  | Nature of claim | Amoun<br>t<br>covere<br>d by<br>guaran<br>tee | % share in<br>total<br>amount<br>of claims | conting<br>ent | mutual<br>dues, | Amou<br>nt of<br>claim<br>reject<br>ed | f claim | Remarks,  |
|   | 1       | Oriental Bank of<br>Commerce/ Now;<br>Punjab National<br>Bank |                   | 12-Feb-2020               | 52516885          | 52516885                  | Loan            | 69.13   | 0  | 0              | 0               | 0                                      | 0       | Claim<br>secured<br>by<br>Directors<br>personal<br>Property |